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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 851/2023 I.A. 25740/2023 I.A. 25742/2023 I.A. 25743/2023

M/S RELIANCE JIO INFOCOMM LTD & ANR.Plaintiff

Through: Mr. Dayan Krishnan, Sr. Adv. along

with Mr. K.R. Sasiprabhu, Mr. Aditya Swarup, Mr. Vishnu Sharma, Mr. Vijay Valsan, Md. Ilyas, Ms. Kriti Gupta, Ms. Namrata Saraogi,

Advs.

versus

VIREN TELECOM PVT LTD & ORS.Defendant

Through: Ms. Alka Nupur Singh, Mr. Karan

Ahuja, Mr. Rajat Bhatia, Ms. Manisha Yadav, Ms. Samta Sharma, Mr. Sarthak Chugh, Mr. Vedansh

Lohani, Advs.

CORAM:

HON'BLE MR. JUSTICE ANISH DAYAL

ORDER 27.02.2025

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- 1. Due to paucity of time, this matter could not be taken up today.
- 2. Accordingly, re-notify on 16th July 2025.
- 3. Order be uploaded on the website of this Court.

ANISH DAYAL, J

FEBRUARY 27, 2025/sm